



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/_3619_/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 15th July, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2019/195 dtd. 08.07.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 12.07.2019, along with station leave permission w.e.f. the evening of 11.07.2019 till the morning of 15.07.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/3620/A, dated 15.07.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Kolam